CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Review Application No.353 of 2001 and MA No.2446/2001 In Original Application No. 269 of 1999



New Delhi, this the GH day of November, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL) HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

Shri L.B. Choubey S/o Late Shri Aditya Choubey aged 51 years R/o D-718 Mandir Marg, Gole Market, New Delhi. ... Review Applicant

Versus

- 1. The Secretary, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi-110 001.
- Shri Vikram Singh 2. Under Secretary ICAR, Krishi Bhawan, New Delhi. ... Respondents

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No.353 of 2001 has been filed by the applicant for review of the order passed in OA 269 of 1999 on 19.2.2001. He has filed an MA for condonation of delay in filing the RA.

- We may mention that the OA was dismissed withdrawn on the submission made by the applicant that as he had got the necessary relief, so he does not want to pursue it, hence $R\Lambda$ is not maintainable . No fresh error has been pointed out which may call for review of order and moreso the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.
- In view of the above, nothing survives in the

which is accordingly dismissed.

S.A.T. Rizvi)
Member (A)

(Kuldip Singh) Member (J)

Rakesh